

Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No. 1/2010 in O.A. No. 568/1999

This the 20th day of September, 2010

Hon'ble Sri G. Shanthappa, Member (J)

Hon'ble Sri S.P.Singh, Member (A)

Sheetala Prasad Shukla aged about 41 years son of Sri Ram Samokhan Shukla, resident of village Kanchhar, Post Office- Bisheshwarganj, District- Behraich (Presently working as Chowkidar in Post Office- Bisheshwarganj, District- Behraich)

Applicant

By Advocate:- Sri R.C.Singh

Versus

1. Shri Peer Mohammad Khad, Superintendent of Post Offices, Behraich Division, Behraich.
2. Sri R.C. Singh, Sub Divisional Inspector of Post Offices, Sadar Sub Division, Behraich.

Respondents

By Advocate:- Sri S.H. Mehdi for Sri Q.S. Rizvi

ORDER(ORAL)

Hon'ble Shri G. Shanthappa, Member (J)

Learned counsel for applicant submits that the orders of this Tribunal dated 16.4.2009 passed in O.A. No. 568 of 1999 have been complied with by the respondents.

2. We have considered the submissions made by the learned counsel for applicant. Accordingly, contempt petition has become infructuous. CCP is accordingly dismissed. Notices issued to the alleged contemnor are discharged.


(S.P.Singh)
Member (A)


(G. Shanthappa)
Member (J)

HLS/-